

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 26 of 2011

Dated: 2nd February, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Bihar Industries Association ... Appellant (s)

Versus

**Bihar Electricity Regulatory Commission ... Respondent (s)
& Ors.**

Counsel for the Appellant (s) : Mr. Mohit Kr. Shah &
Ms. Shilpi Shah

Counsel for the Respondent (s) : Mr. Apoorva Misra for R-2
Mr. S. Haque for BERC

ORDER

Heard the learned counsel for the State Commission. The parties are directed to file their respective written submissions by 15th February, 2012.

Judgment is reserved.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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